

(18)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

CP NO. 196/2001
IN
O.A. NO. 158/1999

New Delhi, this day the 17th August, 2001

HON'BLE DR. A. VEDAVALLI, MEMBER (J)
HON'BLE SHRI S.A.T. RIZVI, MEMBER (A)

Jag Roshan
S/o Late Bihari Lal
R/o RZ-140-A, Raj Nagar-II
Palam Colony,
New Delhi - 45 Applicant
(By Advocate : Shri A.K. Trivedi)

Versus

Colonel R.P.S. Rawat,
Commander Works Engineer,
HQ C.W.E. Delhi,
Delhi Cant-110010 Respondent
(By Sh. U.C. Joshi, Adm. Officer, departmental
representative)

O R D E R (ORAL)

By Dr. A. Vedavalli, Member (J) :

Learned counsel for the applicant seeks permission to withdraw the CP, stating that his grievances have been redressed by the respondents and that the order of this Tribunal dated 28.7.2001 in OA No. 158/1999 has been complied with fully by the respondents. In the circumstances, the applicant is granted permission to withdraw the CP. The CP is dismissed as withdrawn. Notices discharged.


(S.A.T. RIZVI)

MEMBER (A)


(DR. A. VEDAVALLI)

MEMBER (J)

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